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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

O.A.No.342 of 2009

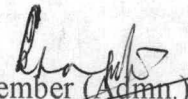
Laxmidhar Mallick Applicant
Versus
Union of India & Others Respondents
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1. Order dated: 05.10.2010.

CORAM:

THE HON'BLE MR.C.R.MOHAPATRA, MEMBER (A)
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By filing Memo dated 05.10.2010, Learned Counsel for the Applicant seeks permission to withdraw this OA. Learned ASC, appearing for the Respondents has no objection. In view of the above, this OA is dismissed as withdrawn.


Member (Admin.)